

RGNIIPM, GOVERNMENT OF INDIA, NAGPUR

Online Joint IPR workshops on Request

RGNIIPM is a Central Government Institute under the Ministry of Commerce & Industry is engaged in conducting training programmes relating to Intellectual Property Rights (IPR's) i.e. Patents, Designs, Trademarks, GI & Copyrights. Recently, RGNIIPM received many requests from various organizations to conduct online training workshops on IPR in collaboration. Hence it is proposed to conduct such programs as on request. Details are as under:-

Date of programme	Name & Duration of programme	Fees for programme with all taxes
As per request	Online workshops of around one hour session on IPR-Patents	Fees will not be charged, so that more participants will be aware about IPR & one certificate will be given to organization/ Institute for conduction of programme
OR	Online joint webinar/workshop on various topics of IPR (around half day)	Rs 10000 for any number of participants (minimum 25 participants are required) certificate will be given to participants, subject to submission of details of participants who have attended the programme
As per requirement of RGNIIPM	Online joint webinars for one day on various topics of IPR (One Day)	Rs 25000 for any number of participants (minimum 25 participants are required) certificate will be given to participants, institute/organization, subject to submission of details of participants who attended the programme

Terms & Conditions for conducting joint workshop:-

Deliverables for Host organization for joint programme:-

*The host organization Director/Principal/Head can give request letter on letterhead to RGNIIPM with suitable dates
The host organization shall provide all the online facilities required and give the link for non-paid programme*

Covenants of RGNIIPM for joint programme:-

*The date of programme will be decided by RGNIIPM. One or Two speakers will be from RGNIIPM / IPO/ Guest speaker,
The course content of programme will be prepared by RGNIIPM,
RGNIIPM & the host organization will provide joint certificate to the participants for half /one day workshop which will be printed by RGNIIPM on standard format as decided by RGNIIPM,
RGNIIPM reserves rights to accept or reject the request of organizations without any reasons.*

How to give request for conducting above Programme/workshops:-

Request from the organization's Director/Principal/Head on letterhead with probable 2 or 3 dates shall send by either **scan copy via email to rgniipm.ipo@nic.in, pborkar.ipo@nic.in** and/or by post to Head, RGNIIPM, Hislop College Road, Civil lines, Nagpur, Maharashtra – 440001

Payment of RGNIIPM Fees:-

*RGNIIPM Fee shall be paid through BHIM app / cash/ cheque/ demand draft (give copy after payment).
The payment through cheque/DD shall be prepared in favour of "Patent Information System, Nagpur" payable at Nagpur.
For payment through BHIM app please choose the VPA as RGNIIPM@centralbank, pay the required fees and provide the 12-digit RRN No. to the cash counter at RGNIIPM to get the receipt (give copy after payment)*

Contact Persons (During working hours): -

Mr Patil (9922453057) Mr Bharat (0712-2541943) Mrs Maulikar (0712 - 2540920) 0712-2540916 / 9224425777

**Rajiv Gandhi National Institute of Intellectual Property Management,
Government of India, Ministry of Commerce and Industry**

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